

to Starred Question No. 194 on the 25th August, 1965 and state:

(a) whether the inquiry into the mystery document circulated in Kerala has since been completed; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes Sir.

(b) It has not been possible to trace the origin of the document.

Retired Govt. Servants Employed in Private Companies

**1170. Shri Madhu Limaye:
Shri Bagri:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of retired Government servants who are at present holding managerships or directorships or similar high offices in private sector companies; and

(b) whether Government propose to put a ban on such Government servants accepting posts in companies in the private sector?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Government have no information.

(b) Attention is invited to the reply given on the floor of the House to Starred Question No. 423 on 4th March, 1964, Starred Question No. 189 on 25th August, 1965 and Starred Question No. 129 on 10th November, 1965. The matter is under consideration.

Reservation in Services for Military Personnel

**1171. Shri Madhu Limaye:
Shri Bagri:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received any request from the Punjab

Government to the effect that while recruiting and selecting personnel for IPS, IAS and IFS between 1967-70, 33 to 20 per cent of the posts should be reserved for armed personnel who took part in fighting against Pakistan; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

(a) and (b) No, Government have, however, decided, as one of the measures for the rehabilitation of the released Emergency Commissioned Officers, to reserve the following percentages of permanent vacancies in the All India Services and the Central Services posts class I and Class II (non-technical) for released Emergency Commissioned Officers:

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| IAS/IFS | 20% |
| IPS | 33½% |
| Class I Service/Posts (non technical) | 25% |
| Class II Service/Posts (non technical) | 33½% |

This scheme was under consideration of Government in consultation with the State Governments and the Punjab Government had conveyed their concurrence in the proposed reservation of vacancies.

Diversification of Studies

1172. Shri A. K. Gopalan: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the experiment in the diversification and terminalisation of studies at Secondary School level has not proved a success;

(b) if so, the reasons therefor; and

(c) when and in how many schools the experiment was started?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Diversification has been effected through the scheme of multipurpose schools. Their